

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/482(KB)2019
IA(I.B.C)/550(KB)2024, IA(I.B.C)/440(KB)2024,
IA(I.B.C)/410(KB)2024, IA(I.B.C)/1552(KB)2022,
IA(I.B.C)/1551(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STRESSED ASSETS STABILIZATION FUND VS E.R. TEXTILE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. T V Suresh Kumar, Adv.] for the Respondents in IA/410/2023 and ,
] 2nd Respondent in IA/440/2023

Mr. Aman Agarwal, Adv.] For the applicant in IA 550 of 2024
Ms. M. Barman, Adv.

Mr. R. Sarkar, Adv.] for the Respondent in IA 550 of 2024
Mr. A. Das, Adv.

ORDER

1. Learned Counsel for the parties present.
2. List this matter along with all the IAs on **23.04.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**